

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JAIPUR BENCH, JAIPUR

ORDER SHEET

APPLICATION NO.:

OA 263/02

Applicant (s)

Hajem Chandel

Respondent (s)

U 88

Advocate for Applicant (s)

Advocate for Respondent (s)

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

12/11/02

*Defendant
not heard
8
10.1.03*

Mr. Arun Sharma proxy Counsel for
Mr. P.K. Sharma Counsel for the
None for the respondents

D. B. not formed today.

Be listed before D. B. on.....

17/1/03

Dy. Registrar

C.A.T. Jaipur Bench

17/1/03

*copy sent given
via 167/168
dt 29.1.03*

OA 263/2002 with MA 269/2002

None for the applicant - even in the
second call.

Mr. V.C. Goyal, Counsel for respdts.

The OA is dismissed
in default.

A. P. NAGRATH
ADMINISTRATIVE MEMBER

G. L. GUPTA
VICE CHAIRMAN